

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066**  
**EXCISE APPEAL BRANCH**

Appeal No. E/6167/2004 - EX[DB]

Date 25/02/2009

Assistant Registrar  
C.E.S.T.A.T, New Delhi

To :  
M/S KAY KAY WELD CRAFTS PVT.LTD.  
17,UDYOG GIRI,INDL. ESTATE,PURENA-  
DISTT.PANNA M.P  
M/S KAY KAY WELD CRAFTS PVT.LTD.

Appellant

Vs

Respondent

C.C.E.BHOPAL

EX[DB] dated 20-2-09

I am directed to transmit herewith a certified copy of Final order No. 166/2009-  
passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944

  
Assistant Registrar  
(Excise Appeal Branch)

**Copy to :**

1. Respondent

C.C.E.BHOPAL

178,BHAGYA BHAWAN,M.P.  
NAGAR,BHOPAL  
M.P

2. Adv. / Consult

MR.SANJAY GROVER

LAW OFFICES, E-500, GREATER KAILASH-II, NEW DELHI-110 048.

3 C.D.R

4 J.C.D.R.

5 Bar association, CESTAT, New Delhi

6 M/s. Deeparchi Publications, M-93, Marg. 46, Saket, New Delhi 110017

7 M/s Centax Publications (P) Ltd., 1512-B, Bhishm Pitamah marg. Opp. ICICI Bank of Defence Colony, New - 3

8 Excise & Customs cases, B-37, Sector -1, NOIDA - 201301 Gautam Budh Nagar, (U.P.)

9 Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10 Nidheshak publications, I.P.Estate, new Delhi

11 Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

12 Commercial Laws of India Pvt Ltd Post Bag No. 1033, No.70(Old No. 88), Thyagarava Road, T. Nagar, Chennai

13 Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kunj, New Delhi - 110070

14 Easy Service Tax Online Dot Com Pvt.Ltd.407A.Iscon Mall,Above Star India Bazar,Satellite Road,Ahmedabad-15

15 Office Copy

16 Guard file

  
Assistant Registrar  
(Excise Appeal Branch)

**IN THE CUSTOMS, EXCISE & SERVICE  
TAX APPELLATE TRIBUNAL,  
WEST BLOCK NO. 2, R.K. PURAM,  
NEW DELHI**

**COURT – III**

**CENTRAL EXCISE APPEAL NO. 6167 OF 2004**

[Arising out of Order-in-Appeal No. 329-CE/BPL/2004 dated 28.9.2004  
passed by the Commissioner (Appeals), Customs & Central Excise,  
Bhopal]

**For approval and signature:**

Hon'ble Mr. M. Veeraiyan, Member (Technical)

Hon'ble Mr. P.K. Das, Member (Judicial)

|    |                                                                                                                                      |     |
|----|--------------------------------------------------------------------------------------------------------------------------------------|-----|
| 1. | Whether Press Reporters may be allowed to see the order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982?        |     |
| 2. | Whether it would be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not? | 2   |
| 3. | Whether their Lordships wish to see the fair copy of the order?                                                                      |     |
| 4. | Whether order is to be circulated to the Departmental authorities?                                                                   | yes |

M/s. Kay Kay Weld Crafts (P) Ltd.

Appellant

Vs.

CCE, Bhopal

Respondent

**Appearance:**

None for the appellant;

Shri A.K. Rastogi, D.R., for the Revenue,

**Coram:**

Hon'ble Mr. M. Veeraiyan, Member (Technical);

Hon'ble Mr. P.K. Das, Member (Judicial),

Date of hearing/decision: 20<sup>th</sup> February, 2009

FINAL ORDER NO. 166/09-Ex dated \_\_\_\_\_

Per P.K. DAS:

None appeared on behalf of the appellants. It appears from the records that nobody turned up on earlier occasions also. It seems that the appellant is not interested to pursue their appeal. Accordingly, appeal is dismissed for non-prosecution.

(Dictated & pronounced in the Open Court.)

(M. VEERAIYAN)  
MEMBER (TECHNICAL)

(P.K. DAS)  
MEMBER (JUDICIAL)

RK